

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 647
TO BE ANSWERED ON 23.07.2015

PENSION FOR OLD AGE AND HANDICAPPED

647: SHRI GOPAL SHETTY
SHRI SUKHBIR SINGH JAUNAPURIA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken any steps in the direction of devising national pension policy for old aged, handicaps, destitutes etc. and if so, the details thereof;
- (b) whether the Government is aware of the difference in the amount of pension given under old, widow, handicapped and other schemes in various States;
- (c) If so, the State-wise details thereof;
- (d) whether the Government proposes to implement a uniform minimum pension scheme in all the States for pension holders and the details of the amount spent for this purpose during the last three years; and
- (e) If so, the steps being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

- (a) : In so far as Ministry of Rural Development is concerned, at present there is no proposal for devising national pension policy for old aged, handicapped, destitutes etc. Ministry of Rural Development is administering National Social Assistance programme(NSAP) under which pension / Central assistance is provided to the old aged , widows and disabled persons belonging to the households living Below Poverty Line (BPL) on fulfilling the eligibility criteria prescribed by the Government of India. These schemes are for rural as well as for urban areas.

However, Ministry of Finance, Department of Financial Services have recently launched Atal Pension Yojana (APY) to address the longevity risks among the workers especially in the unorganised sector for all bank account holders in the age group of 18-40 years where the subscribers would receive the guaranteed minimum monthly pension at the age of 60 years. The details are at Annexure-I.

(b) & (c): Yes, Sir, the Government is aware of the difference in the amount of pension given under Old, Widow, Handicapped and other schemes in various states. NSAP is a fully funded Centrally Sponsored Scheme and State Governments are urged to contribute at least an equal amount from their own resources, however, States/UTs are contributing different amounts from their own resources and hence there is difference in the amount of pension given in each State/UT. The State wise details indicating total assistance provided by Central and State Governments is at Annexure II.

(d) & (e): Under NSAP, the Government provides uniform financial assistance to all the States/UTs. However, States/UTs are requested to contribute an equal amount of pension/ assistance from their own resources, which is not mandatory. This has resulted in variation in the amount of pension paid to the beneficiaries by each State. A Statement indicating the amount released to the States /UTs under NSAP during the last three years is at Annexure-III.

ANNEXURE-I

**Annexure referred to in reply to Lok Sabha Un Q. No. 647 for reply on 23-07-2015
Details of Atal Pension Yojana (APY) launched by Ministry of Finance, Department of Financial
Services.**

The Department of Financial Services have launched Atal Pension Yojana (APY) w.e.f. June, 2015 to address the longevity risks among the workers especially in the unorganized sector, the Atal Pension Yojana (APY) has been implemented w.e.f. June, 2015.

2. The APY is open to all bank account holders in the age group of 18 to 40 years and the contributions differ, based on pension amount chosen. The subscribers under APY should receive the guaranteed minimum monthly pension of Rs. 1000 or Rs. 2000 or Rs. 3000 or Rs. 4000 or Rs. 5000 at the age of 60 years or higher pension, if returns are more. The Government would provide guarantee of minimum pension. Under APY, the monthly pension would be available to the subscriber and his spouse and after their death, the pension corpus at the age of 60 years of the subscriber would be returned to the nominee of the subscriber. To encourage workers, especially in the unorganized sector, to enroll in APY, the Central Government would co-contribute 50% of the total contribution or Rs. 1000 per annum, whichever is lower, for a period of 5 years, for the following eligible subscribers:

- Who join the APY before 31st December, 2015; and
- Who are not members of any statutory social security scheme; and
- Who are not income tax payers

Under APY, 528,785 subscribers have been registered till 17.07.2015.

Annexure referred to in reply to Lok Sabha Unstarred Q. NO. 647 for reply on 23.07.2015

Amount of pension given by States/UTs under old, widow, handicapped over and above financial assistance provided by Central Government under NSAP (In Rs.)			
Name of State/UT's	IGNOAPS	IGNWPS	IGNDPS
01.Andhra Pradesh	1000	1000	1500
02.Bihar	200	100	100
03.Chattisgarh	100	Nil	300
04.Goa	1800	1700	1700
05.Gujarat	200	450	300
06.Haryana	1000	900	900
07.Himacal Pradesh	400	300	300
08.J & K	200	200	200
09.Jharkhand	200	300	300
10.Karnataka	300	200	200
11.Kerala	300	400	400
12.Madhya Pradesh	75	Nil	Nil
13.Maharashtra	400	400	400
14.Odisha	100	Nil	Nil
15.Punjab	250	250	250
16.Rajasthan	300	200	200
17.Tamilnadu	800	700	700
18.Telangana	1000	1000	1500
19.Uttar Pradesh	100	300	300
20.Uttarakhand	600	700	500
21.West Bengal	200	300	300
NE States			
22.Arunachal Pradesh	Nil	Nil	Nil
23.Assam	50	Nil	Nil
24.Manipur	Nil	Nil	Nil
25.Meghalaya	50	Nil	Nil
26.Mizoram	50	Nil	50
27.Nagaland	100	Nil	Nil
28.Sikkim	400	400	400
29.Tripura	300	200	200
UT'S			
30.A & N Islands	1800	1700	1700
31.Chandigarh	200	500	500
32.D & N Haveli	800	700	700
33.Daman & Diu	800	700	700
34.NCT Delhi	800	1200	1200
35.Lakshadweep	1000	1000	1000
36.Puducherry	1800	1200	1200

Annexure referred to in reply to Lok Sabha Un Q. No. 647 for reply on 23-07-2015
 Details of amount released to the States/UTs under the National Social Assistance Programme (NSAP)
 during the last three years

Sl. No.	States/UTs	(Rs. In lakh)		
		2012-2013 Total Release	2013-2014 Total Release	2014-2015 Total Release
1	Andhra Pradesh	67563.36	62861.79	27335.54
2	Bihar	101216.67	141881.03	99293.82
3	Chhattisgarh	23072.95	31522.75	23410.32
4	Goa	292.00	0.00	0.00
5	Gujarat	13246.21	13608.00	11583.30
6	Haryana	7505.39	8316.67	5847.00
7	Himachal Pradesh	3098.36	3522.86	2492.27
8	J & K	2821.15	4173.95	3453.06
9	Jharkhand	18215.64	33618.19	21899.13
10	Karnataka	45649.44	40014.00	40012.50
11	Kerala	9164.00	16103.39	10489.89
12	Madhya Pradesh	54351.43	80137.90	55840.38
13	Maharashtra	43866.00	0.00	37053.67
14	Odisha	74305.32	72925.64	53471.22
15	Punjab	5763.11	5055.00	5054.50
16	Rajasthan	25513.08	34008.33	23456.55
17	Tamilnadu	57350.39	60936.74	43889.54
18	Telangana			19536.03
19	Uttar Pradesh	111027.03	164710.68	109269.59
20	Uttarakhand	7904.87	10882.87	6584.44
21	West Bengal	78165.01	89807.63	71603.70
NE States				
22	Arunachal Pradesh	1138.98	792.00	825.84
23	Assam	22504.42	16188.00	20150.36
24	Manipur	1044.22	2519.18	1778.79
25	Meghalaya	1062.00	2175.20	1416.96
26	Mizoram	867.57	839.09	718.68
27	Nagaland	1048.52	1639.13	1377.93
28	Sikkim	236.00	685.06	504.36
29	Tripura	4491.91	5713.78	5177.89
	Sub Total	782485.03	904638.86	703527.26
Union Territories				
30	A&N Islands	174.00	0.00	0.00
31	Chandigarh	190.00	150.49	0.00
32	D&N Haveli	204.00	0.00	0.00
33	Daman & Diu	33.00	0.00	0.00
34	NCT Delhi	4455.00	5458.63	4093.92
35	Lakshadweep	21.00	0.00	0.00
36	Puducherry	873.00	997.68	749.01
	Sub Total	5950.00	6606.80	4842.93
	GRAND TOTAL	788435.03	911245.66	708370.19

* Not Release due to non submission of UC for 2013-14 and expenditure reported during 2014-2015.